

Securities Appellate Tribunal
THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mer
CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :07/11/2022

| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
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MENTION- COURT CODE- MENTION0711-AT11A.M.

686-ADMISSION-COURT CODE- URJAGLOBALWTM-AT11.05A.M.

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| 1 | SEBI Appeal | 730/2022 | Urja Global Ltd. and Ors. Vs. SEBI | Fides and Fiducia Law Firm |
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967-ADMISSION-COURT CODE- AMRAPALIAO-AT11.08A.M.

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| 2 | SEBI Appeal | 777/2022 | Mr. Abnish Kumar Sudhanshu Vs. SEBI | Rajesh Ranjan |
| Sub Matter : | | Misc. Application/0001311/2022 | | |
| Sub Matter : | | Misc. Application/0001312/2022 | | |

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| Misc. Application | 1311/2022 | Mr. Abnish Kumar Sudhanshu-DELAY Vs. SEBI | Rajesh Ranjan |
| (Main Matter Number :SEBI Appeal/0000777/2022) | | | |

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| Misc. Application | 1312/2022 | Mr. Abnish Kumar Sudhanshu-EXEMPTION Vs. SEBI | Rajesh Ranjan |
| (Main Matter Number :SEBI Appeal/0000777/2022) | | | |

903-ADMISSION-COURT CODE- KELVINAO-AT 11.10A.M.

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| 3 | SEBI Appeal | 779/2022 | PRAKASHKUMAR NARAYANBHAI PRAJAPATI Vs. SEBI | Hardik Vora |
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| SEBI Appeal | 780/2022 | RAKESHKUMAR NARAYANBHAI PRAJAPATI Vs. SEBI | Hardik Vora |
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| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|--|-------------------|--------------------------------|--|------------------------|
| <u>972-ADMISSION-COURTCODE-SCORES-AT11.12A.M.</u> | | | | |
| | Misc. Application | 1352/2022 | PREM LATA-EXEMPTION Vs. SEBI AND NSEIL | Tamradhwaj Sharma Adv. |
| (Main Matter Number :SEBI Appeal/0000781/2022) | | | | |
| 4 | SEBI Appeal | 781/2022 | PREM LATA Vs. SEBI AND NSEIL | Tamradhwaj Sharma Adv. |
| Sub Matter : | | Misc. Application/0001352/2022 | | |
| <u>669-ADMISSION-COURTCODE-FINEWAIVER-AT11.14A.M.</u> | | | | |
| | Misc. Application | 1072/2022 | TREE HOUSE EDUCATION AND ACCESSORIES LIMITED-DELAY Vs. NSEIL | TUSHAR A. GORADIA |
| (Main Matter Number :SEBI Appeal/0000782/2022) | | | | |
| 5 | SEBI Appeal | 782/2022 | TREE HOUSE EDUCATION AND ACCESSORIES LIMITED Vs. NSEIL | TUSHAR A. GORADIA |
| Sub Matter : | | Misc. Application/0001072/2022 | | |
| <u>500-ADMISSION-COURTCODE-IPOECO-AT11.16A.M.</u> | | | | |
| | Misc. Application | 1111/2022 | VINOD GARG-DELAY Vs. SEBI | VINOD KUMAR GARG |
| (Main Matter Number :SEBI Appeal/0000783/2022) | | | | |
| 6 | SEBI Appeal | 783/2022 | VINOD KUMAR GARG Vs. SEBI | Vikas Bengani Advocate |
| Sub Matter : | | Misc. Application/0001111/2022 | | |
| <u>912-ADMISSION-COURTCODE-TRINITYWTM-AT11.18A.M.</u> | | | | |
| | Misc. Application | 1124/2022 | VIKRANT KAYAN-DELAY Vs. SEBI | R V Legal |
| (Main Matter Number :SEBI Appeal/0000785/2022) | | | | |

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| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
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| - | Misc. Application | 1125/2022 | TRINITY TRADELINK LTD-DELAY Vs. SEBI | R V Legal |
| (Main Matter Number :SEBI Appeal/0000784/2022) | | | | |
| 7 | SEBI Appeal | 784/2022 | TRINITY TRADELINK LTD. Vs. SEBI | R V Legal |
| Sub Matter : | | Misc. Application/0001125/2022 | | |
| 8 | SEBI Appeal | 785/2022 | VIKRANT KAYAN Vs. SEBI | R V Legal |
| Sub Matter : | | Misc. Application/0001124/2022 | | |
| <u>603-ADMISSION-COURTCODE-TOGOWTM-AT11.20A.M.</u> | | | | |
| | Misc. Application | 1106/2022 | JAYNARAYAN TRIPATHY-EXEMPTION Vs. SEBI | MR. YAHYA BATATAWALA, ADVOCATE |
| (Main Matter Number :SEBI Appeal/0000786/2022) | | | | |
| | Misc. Application | 1107/2022 | JAYNARAYAN TRIPATHY-DELAY Vs. SEBI | MR. YAHYA BATATAWALA, ADVOCATE |
| (Main Matter Number :SEBI Appeal/0000786/2022) | | | | |
| 9 | SEBI Appeal | 786/2022 | JAYNARAYAN TRIPATHY Vs. SEBI | MR. YAHYA BATATAWALA, ADVOCATE |
| Sub Matter : | | Misc. Application/0001106/2022 | | |
| Sub Matter : | | Misc. Application/0001107/2022 | | |
| <u>827-ADMISSION-COURTCODE-PENALTYHPC-AT11.22A.M.</u> | | | | |
| 10 | SEBI Appeal | 787/2022 | HPC BIOSCIENCES LIMITED Vs. SEBI | Prakash Shah and Associates |

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| 11 | SEBI Appeal | 788/2022 | TARUN CHAUHAN Vs. SEBI | Prakash Shah and Associates |
| 12 | SEBI Appeal | 789/2022 | MADHU ANAND Vs. SEBI | Prakash Shah and Associates |
| 13 | SEBI Appeal | 790/2022 | ARUN KUMAR GUPTA Vs. SEBI | Prakash Shah and Associates |

105-PARTHEARD-CODE-REMANDDISGORGEMENT-AT11.25A.M.

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| 14 | SEBI Appeal | 1/2019 | SRSR Holdings Pvt. Ltd. Vs. SEBI | Vikram Nankani,Sr.Adv.i/b M/s. VisheshLawServices Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co. |
| | SEBI Appeal | 2/2019 | B. Suryanarayana Raju Vs. SEBI | Kevic Setalvad,Sr.Adv. i/b L.S.ShettyandAssociates Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co. |
| | SEBI Appeal | 3/2019 | B. Rama Raju Vs. SEBI | Ashok Gupta,Sr. Adv. i/b DSK Legal Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co. |
| | SEBI Appeal | 4/2019 | B. Ramalinga Raju Vs. SEBI | Gaurav Joshi,Sr.Adv. i/b DSK Legal Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co. |
| | SEBI Appeal | 5/2019 | V. Srinivas Vs. SEBI | Chetan Kapadia,Adv. i/b M/s. Vishesha Law Services Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co. |

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| | SEBI Appeal | 53/2019 | G. Ramakrishna Vs. SEBI | G. Ramakrishna - Appellant in person Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co. |

301-DISPOSAL-CODE-DILIGENCEDISPARITY-AT12NOON

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| 15 | SEBI Appeal | 90/2020 | ICRA Limited Vs. SEBI | L and L Partners |
| | SEBI Appeal | 103/2020 | India Ratings and Research Private Limited Vs. SEBI | i/b Shardul Amarchand Mangaldas and Co. i/b. K. Ashar and Co. |
| | SEBI Appeal | 456/2020 | India Ratings and Research Private Limited Vs. SEBI | i/b Shardul Amarchand Mangaldas and Co. i/b. K. Ashar and Co. |
| | SEBI Appeal | 556/2020 | CARE Ratings Limited Vs. SEBI | i/b Joby Mathew and Associates i/b K. Ashar and Co. |
| | Misc. Application | 473/2020 | ICRA LIMITED Vs. SEBI | i/b Luthra and Luthra i/b K. Ashar and Co. |
| (Main Matter Number :SEBI Appeal/0000523/2020) | | | | |
| | SEBI Appeal | 523/2020 | ICRA LIMITED Vs. SEBI | L and L Partners |
| Sub Matter : Misc. Application/0000473/2020 | | | | |

370-ADM DISPOSAL-COURTCODE-PACOPENOFFER-AT12.05P.M

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| 16 | SEBI Appeal | 96/2020 | Pooja Arvind Goyal Vs. SEBI | Alliance Law ELP |
| | Misc. Application | 5/2021 | Pooja Arvind Goyal-STAY APPLICATION Vs. SEBI | Alliance Law ELP |
| (Main Matter Number :SEBI Appeal/0000019/2021) | | | | |

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| | Misc. Application | 6/2021 | Arvind Babulal Goyal-URGENCY APPLICATION Vs. SEBI | Alliance Law ELP |
| (Main Matter Number :SEBI Appeal/0000020/2021) | | | | |
| | Misc. Application | 8/2021 | Arvind Babulal Goyal-STAY APPLICATION Vs. SEBI | Alliance Law ELP |
| (Main Matter Number :SEBI Appeal/0000020/2021) | | | | |
| | SEBI Appeal | 19/2021 | Pooja Arvind Goyal Vs. SEBI | Alliance Law ELP |
| Matter : Misc. Application/0000005/2021 | | | | |
| | SEBI Appeal | 20/2021 | Arvind Babulal Goyal Vs. SEBI | Alliance Law ELP |
| Sub Matter : Misc. Application/0000008/2021 Sub Matter : Misc. Application/0000006/2021 | | | | |
| | SEBI Appeal | 74/2021 | Arvind Babulal Goyal Vs. SEBI | Alliance Law ELP |
| Sub Matter(Disposed) : Misc. Application/0000022/2021 | | | | |
| | SEBI Appeal | 308/2021 | Abhay Dattatray Javlekar Vs. SEBI | Triad Law Chambers ELP |
| Sub Matter : Misc. Application/0000563/2021 Sub Matter : Misc. Application/0000944/2022 | | | | |
| | Misc. Application | 563/2021 | Abhay Dattatray Javlekar-DELAY APPLICATION Vs. SEBI | Ms. Aishwarya Shubhangi, Advocate ELP |
| (Main Matter Number :SEBI Appeal/0000308/2021) | | | | |

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| | Misc. Application | 944/2022 | Abhay Dattatray Javlekar Vs. SEBI | Triad Law Chambers ELP |

(Main Matter Number :SEBI Appeal/0000308/2021)

316-ADMDISPOSAL-COURTCODE-MARGINMONEY-AT12.07PM

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| 17 | SEBI Appeal | 165/2020 | Sharmila Raj Thackeray and Ors. Vs. Securities And Exchange Board of India and Ors. | Mr. Mangesh Sawant, Advocate K. Ashar - Res.1,Prakash Shah,Adv-Res.2,None-3-4 |
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Sub Matter(Disposed) : Misc. Application/0000252/2020

18-DISPOSAL-SHORTFALLFUNDS-AT12.09PM

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| 18 | SEBI Appeal | 241/2020 | Anand Rathi Share and Stock Brokers Limited Vs. NSEIL | Harsh A. Kesharia Advocate Manilal Kher Ambalal |
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379-ADM DISPOSAL-COURTCODE-FINELODR-AT12.11P.M.

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| 19 | SEBI Appeal | 136/2021 | C and C Construction Ltd. Vs. BSE Ltd. and Anr. | Fortis India Law MKA and Co. |
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792-DISPOSAL-CODE-SYNCHRONISEDTRADES-AT12.13PM

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| | Misc. Application | 318/2022 | Minal Bharat Patel -Stay Application Vs. SEBI | M and M Legal Ventures |
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(Main Matter Number :SEBI Appeal/0000200/2022)

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| 20 | SEBI Appeal | 691/2021 | Minal Bharat Patel Vs. SEBI | M and M Legal Ventures |
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Sub Matter(Disposed) : Misc. Application/0001277/2021
Sub Matter(Disposed) : Misc. Application/0001278/2021

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| 21 | SEBI Appeal | 200/2022 | MINAL B. PATEL AND ORS. Vs. SEBI | M AND M Legal Ventures Advocates and Solicitors |
| | Sub Matter : | Misc. Application/0000321/2022 | | |
| | Sub Matter : | Misc. Application/0000317/2022 | | |
| | Sub Matter : | Misc. Application/0000318/2022 | | |
| | Sub Matter : | Misc. Application/0000616/2022 | | |
| | Misc. Application | 616/2022 | Minal Bharat Patel and Ors Vs. SEBI | MDP AND PARTNERS |
| (Main Matter Number :SEBI Appeal/0000200/2022) | | | | |

736-DISPOSAL-CODE-INVESTIGATIONALIED-AT12.15P.M.

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| 22 | SEBI Appeal | 126/2022 (/0000) | Ethan Constructions Pvt. Ltd. Vs. SEBI | R V Legal |
| | Sub Matter(Disposed) : | Misc. Application/0000202/2022 | | |
| | Sub Matter(Disposed) : | Misc. Application/0000203/2022 | | |
| | Sub Matter : | Misc. Application/0000204/2022 | | |
| | Sub Matter : | Misc. Application/0000362/2022 | | |
| | Misc. Application | 204/2022 (/0000) | Ethan Constructions Pvt. Ltd. -STAY Vs. SEBI | R V Legal |
| (Main Matter Number :SEBI Appeal/0000126/2022) | | | | |
| | Misc. Application | 362/2022 | Ethan Constructions Pvt. Ltd. Vs. SEBI | R V Legal Vidhii Partner |
| (Main Matter Number :SEBI Appeal/0000126/2022) | | | | |
| | SEBI Appeal | 478/2022 | Ethan Constructions Pvt. Ltd Vs. SEBI | R V Legal |
| | Sub Matter : | Misc. Application/0000760/2022 | | |
| | Sub Matter : | Misc. Application/0000761/2022 | | |
| | Misc. Application | 760/2022 | Ethan Constructions Pvt. Ltd-EXEMPTION Vs. SEBI | R V Legal |
| (Main Matter Number :SEBI Appeal/0000478/2022) | | | | |

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| - | Misc. Application | 761/2022 | Ethan Constructions Pvt. Ltd-DELAY Vs. SEBI | R V Legal |

(Main Matter Number :SEBI Appeal/0000478/2022)

784-ADMDISPOSAL-COURTCODE-HPCIPO-AT12.17PM

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| 23 | SEBI Appeal | 190/2022 | SAKSHI SAXENA Vs. SEBI | Sakshi Saxena |
| Sub Matter : | | Misc. Application/0000647/2022 | | |
| | Misc. Application | 647/2022 | SEBI-DELAY IN REPLY Vs. Sakshi Saxena | MDP and Partners Advocates and Solicitors |

(Main Matter Number :SEBI Appeal/0000190/2022)

845-DISPOSAL-COURTCODE-RIGHTTARGET-12.19 P.M.

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| | Misc. Application | 465/2022 | MURUGAN DEIVENDRAN AND ORS.-STAY Vs. SEBI | Raymond Advocate | Gadkar, |
| (Main Matter Number :SEBI Appeal/0000309/2022) | | | | | |
| 24 | SEBI Appeal | 309/2022 | MURUGAN DEIVENDRAN AND ORS. Vs. SEBI | Raymond Advocate | Gadkar, |
| Sub Matter(Disposed) : | | Misc. Application/0000464/2022 | | | |
| Sub Matter : | | Misc. Application/0000465/2022 | | | |